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SLP(C)No. 8460 OF 2002  
ITEM No.23

Court No. 5

SECTION XIV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.8460/2002  
(From the judgement and order dated 15/03/2002 in WA 50/02  
of The HIGH COURT OF GAUHATI)

STATE OF MANIPUR

Petitioner (s)

VERSUS

MD. RAJAODIN

Respondent (s)

(With prayer for interim relief)

( With Appln(s). for permission to place addl. documents on record )

Date : 22/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr.Khwairakpam Nobin Singh,Adv.

For Respondent (s)Mr. S.K. Bhattacharya,Adv.  
Mr. L.K. Paonam,Adv.

UPON hearing counsel the Court made the following  
O R D E R

y

After hearing learned counsel for the parties for  
about ten minutes, the Court reserved its judgment.

(Neena Verma)(Vijay Aggarwal)  
Court Master Court Master

LIST OF BOOKS

- 1.1996 (6) SCC 394
- 2.2000 (7) SCC 192